## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6538 ANSWERED ON:05.05.2010 SURRENDERING INDIAN CITIZENSHIP Raghavan Shri M. K.

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian High Commission in London is accepting surrender of Indian passports of Indian citizens on the attainment of British citizenship;
- (b) if so, the number of Indian citizens who have adopted British citizenship during the last three years and the number of persons who have surrendered their Indian passports during this period;
- (c) whether the Indian High Commission, London is taking some fee from those who are surrendering their passports;
- (d) if so, the details of the fee being collected per head and the amount so collected during this period;
- (e) whether other Indian High Commission/Embassy has received passports on surrender by Indian citizens; and
- (f) if so, the details of the passports surrendered and the total fee collected in this regard during the aforesaid period?

## **Answer**



- (a): Yes.
- (b): Information is being collected.
- (c): Yes.
- (d): A fee of Rs7000/- has been prescribed under Citizenship Rules, 2009, which is collected from those who surrender the Indian passports. Information on total amount received on this account is being collected.
- (e): Yes.
- (f): Information is being collected.